

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 1102 of 2019

Nawal Kishore Prasad Shrivastava

... **Petitioner**

Versus

State of Jharkhand and Ors.

... **Opposite Parties**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner

: Mr. Rajiv Kumar, Advocate

For the State

: Mr. Manav Poddar, AC to AAG-I

/ Dated: 10th September, 2021

The pages which Mr. Rajiv Kumar, the learned counsel for the petitioner refers do not match with the Court records.

The learned counsel for the petitioner is seeking adjournment.

Post this matter on 01.10.2021.

Sd/-
(Shree Chandrashekhar,J.)

R.K.